



**Government of Jammu and Kashmir
Hospitality and Protocol Department
Civil Secretariat**

Notification

Srinagar, the 25th of October, 2019.

SRO 733 In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Governor is pleased to direct that the cadre of the Hospitality & Protocol Department (Gazetted Service) for the Union Territory of Ladakh, shall comprise the posts as indicated in Schedule-I, to this notification, subject to any modifications as may be necessary.

This shall come into force with immediate effect.

By order of the Governor.

Sd/-

(Rohit Kansal) IAS

Principal Secretary to Government,
Hospitality & Protocol Department.

Dt. 25-10-2019

Copy to the:-

NO. HP/ESH/50/2019

1. All Financial Commissioner to Government,
2. Principal Secretary to his Excellency the Governor.
3. All Principal Secretary to Government-----.
4. Divisional Commissioner Kashmir/Jammu/Ladakh.
5. Commissioner/Secretaries to Government-----.
6. Secretary to Government-----.
7. All Deputy Commissioners.
8. General Manager, Government Press, Kashmir for publication fo the SRO in the next Government Gazette.

(Manzoor Ahmad Jan)

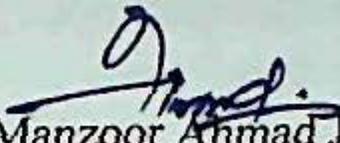
Under Secretary to Government
Hospitality & Protocol Department

Union Territory of Ladakh

Sanctioned strength of posts of Hospitality & Protocol Department
(Gazetted Service) for the Union Territory of Ladkah.

Hospitality & Protocol Department

S.No.	Name of the Post	Number of Posts	Level	Pay band/ Scale of the post with Grade Pay	Cadre
1.	Joint Director, H&P	01	Level-12	78800-209200	UT of Ladakh
2.	Private Secretary	01	Level-8	47600-151100	UT of Ladakh
	Total	02			


(Manzoor Ahmad Jan)

Under Secretary to Government
Hospitality & Protocol Department